

No.: <u>50/ESTT./HCS</u> Date:- 10.12.2025

## N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of Data Entry Operator-cum-Clerk being held by Ms. Chezing Lhamu Chankapa to that of **Head Assistant** in **Level-11** of the pay matrix in the High Court of Sikkim, with immediate effect.

By Order,

sd/-(**Prajwal Khatiwada**) Registrar General

Memo No. 12538-51 Dated:- 10.12.2025 Copy to:-

- Ms. Chezing Lhamu Chankapa
- 1. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
- 2. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
- 3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok
- 4. Central Project Coordinator, High Court of Sikkim
- 5. Registrar, High Court of Sikkim
- 6. Registrar(Judicial Service), High Court of Sikkim
- 7. Chief Accounts Officer, High Court of Sikkim
- 8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
- 9. Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette
- 10. Secretary, Department of Personnel, Government of Sikkim
- 11. All Section In-charge, High Court of Sikkim, Gangtok
- 12. Personal file
- 13. File and
- 14. Guard file

Joint Registrar